



Extension of timeline for submission of public comments on the consultation paper titled “Recommendations of the Expert Committee for facilitating ease of doing business and harmonization of the provisions of ICDR and LODR Regulations”

1. SEBI had issued a [consultation paper](#) on “Recommendations of the Expert Committee for facilitating ease of doing business and harmonization of the provisions of ICDR and LODR Regulations” on June 26, 2024 seeking comments from public and other stakeholders by July 17, 2024. It has been decided to extend the timeline for submission of comments to **July 29, 2024**. Public comments may be provided through the following link:

<https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes>

2. In case of any technical issue in submitting your comments through web based public comments form, you may send your comments through e-mail to consultationcfd@sebi.gov.in with the subject “Consultation Paper on the Recommendations of the Expert Committee for facilitating ease of doing business and harmonization of the provisions of the ICDR and LODR Regulations”.

Issued on July 22, 2024